

some interest in the Gujarat Petro-chemical Complex. While all such firms have offered technical collaboration, a few have offered financial collaboration as well.

(d) Government are awaiting detailed offers of collaboration both in the technical and financial spheres for the Gujarat Complex.

Oil and Natural Gas Commission

124. **Shri Surendra Pal Singh:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that the Audit Report on the Annual Accounts of the Oil and Natural Gas Commission for the year 1961-62 has revealed serious irregularities and lapses, financial as well as administrative, resulting in heavy losses to the Exchequer; and

(b) if so, on how many persons the responsibility for these lapses and irregularities has been placed and the action taken against the guilty persons

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):
(a) Yes, Sir.

(b) Eight persons appear to be involved in these cases. Necessary disciplinary proceedings have been initiated by the Oil and Natural Gas Commission against the officers concerned.

Traffic Offences in Delhi

125. { **Shri Surendra Pal Singh:**
Shri Vishram Prasad:
Shri Bagri: . . .

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that during a special drive carried out by the Delhi Police to detect violation of traffic rules, the largest number of offenders were found amongst the ranks of the D.T.U. Bus Drivers; and

(b) if so, how many cases of violation of traffic rules were registered against the D.T.U. staff during the latter half of September, 1964 and how many of them were prosecuted and convicted?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) There was a special drive in September, 1964, to detect traffic offences by the D.T.U. drivers.

(b) The figures are as follows:—

- (i) Total number of cases registered against the D.T.U. staff 580.
- (ii) Total number of cases so far sent to the court for orders 189.
- (iii) Total number of cases ending in conviction 45.

Mountaineering Institute at Manali

126. **Shri Surendra Pal Singh:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that a Special Committee was set up a few months back to suggest ways and means of reorganizing the Western Himalaya Mountaineering Institute at Manali (Punjab);

(b) if so, whether Government have received the recommendations of this Committee; and

(c) action being taken to implement them?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) and (b). Yes, Sir.

(c) A draft scheme has been drawn up on the basis of the recommendations of this Committee and is under examination.